

FTS-24199/2011

(208)

F.No. A-42011/66/2010-Ad.II  
Government of India  
Ministry of Corporate Affairs

New Delhi, dated 9<sup>th</sup> December 2011

**Office Memorandum**

**Subject : Instructions regarding company paid staff engaged after 27-8-1999**

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The undersigned is directed to refer to the MCA's OM of even number 10-6-2011 (para 1(a)) and MCA's Memo of even number dated 14-9-2011 (para 2) and to intimate that --- the competent authority, has decided to extend the last date to phase out all company paid staff (engaged after 27-8-1999), for another six (6) months (that is upto 10-6-2012) or till a direction is received from the Conference of Hon'ble Chief Justices of High Court, which ever is earlier.



9-12-11

(R K Pandey)

Under Secretary to the Government of India  
Telefax : 23383507

To,

1. All 6 Regional Directors
2. All Official Liquidators (through respective RDs)
3. MCA website (for placing in Employees Corner/New appointments)